

# META DATA FORM FOR DISTRICT COURTS

## 1) Nature of matter: (Tick any one)

- a) Suit
- b) Application
- c) Petition
- d) Appeal
- e) Revision
- f) Complaint
- g) Challan

## 2) Palintiff/Application/Petitioner/Appellant/Complainant No.1

- a) Name and Address:
- b) E-mail ID:
- c) Mobile Phone Number:
- d) Age:
- e) Advocate Name
- f) Advocate's e-mail Id:
- g) Advocate's Mobile No.:
- h) Advocate Code
- i) Advocate Enrollment No.:

## 3) Defendant/Non-applicant/Respondent/Accused No.1

- a) Name and Address:
- b) E-mail ID:
- c) Mobile Phone Number:
- d) Age:
- e) Advocate Name
- f) Advocate's e-mail Id:
- g) Advocate's Mobile No.:

#### **4) Special Category**

(If any of the Parties is:)

- a) Senior Citizen: Above 65 Years:
- b) SC/ST:
- c) Woman/Child:
- d) Disabled:
- e) Legal Aid Case:
- f) In custody:

#### **5) Act(Tick any one)**

- a) Central
- b) State

#### **6) Title of the Act**

#### **7) Section**

#### **8) Civil Cases(Wherever applicable)**

- a) Nature of Suit:
- b) Civil first appeal regular:
- c) Civil first appeal miscellaneous:
- d) Name of the court which passed impugned order/decre:

#### **9) Criminal Matters**

- a) Whether accused/convicted has surrendered:
- b) Fir no.:
- c) Police Station:
- d) Sentence Awarded:
- e) Sentence Undergone:

## **10) Land Acquisition Matters**

- a) Date of section 4 Notification:
- b) Date of section 6 Notification:
- c) Date of section 17 Notification:

## **11) MACT Cases**

- a) Vehicle No.:
- b) Insurance Company
- c) Name of Registered Owner:
- d) Fir No. :
- e) Police Station:

## **12) Fee details**

- a) Amount of Court fee/Decretal amount/Fine/compensation paid
- b) Mode of Payment:
  - I) Stamps
  - II) Cash
  - III) By credit/Debit Card
  - IV) DD
  - V) Cheque
- c) Date of Payment:
- d) Details of receipt: